

21.04.2025

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PRONOUNCEMENT OF JUDGMENT

COURT NO. 16

HON'BLE MR. JUSTICE DHARMESH SHARMA

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AT 02:15 P.M

1 . FAO 164/2016

RAMESH SUNEJA

.....Appellant

Through: Mr. Ravi Sabharwal, Adv.

versus

UNION OF INDIA

.....Respondent

Through: Mr. Vikas Kumar Sharma, Sr. Panel Counsel.